

# Insolvency and Bankruptcy Board of India

Jointly with IPAICMAI, ICSIIPA & IIPICAI (lead partner)

## INSOLVENCY PROFESSIONAL'S CONCLAVE

**“Building the Institution of Insolvency Professionals”**

**On 05<sup>th</sup> May, 2018**

**(At ICAI Tower, WIRC, Plot No. C-40, G Block,  
Bandra Kurla Complex, Bandra (East), Mumbai)**

| <b>Time</b>         | <b>Thought Leaders</b>   |
|---------------------|--|
| 09:00 am-09:30 am   | Registration   |
| 09:30 am-10:30 am   | <i>“Building the Institution of Insolvency Professional”</i><br>Dr. M. S. Sahoo<br>Chairperson, IBBI                                   |
| 10:30 am-11:30 am   | <i>“Duties of Resolution Professional under IBC, 2016 &amp; Best Practices”</i><br>Hon’ble Justice Shri M. M. Kumar<br>President, NCLT |
| 11:30 am-12:00 noon | Tea Break  |
| 12:00 noon-01:00 pm | <i>“IP as Key Facilitator for Value Creation”</i><br>Shri Rashesh Shah, President FICCI  |
| 01:00 pm            | Lunch  |